CBI Vs. Sanjay Bhandari & Ors. RC No. 2172019A0003 of CBI ACU-V AC-II, New Delhi U/Section 120-B read with Section 420 IPC r/w 7,8,9 & 13(2) r/w 13(1)(d) of PC Act, 1988

28.07.2020

Present: None.

Application under Section 17 of P.C. Act, 1988 for seeking permission to conduct part investigation by Sh. Vishambar Dayal Meena, Sub Inspector, CBI ACB-II, New Delhi received through court e-mail ID.

It be checked and registered.

Notice of the application be issued to IO and PP for CBI on their e-mail-ID/Whatsapp for hearing through video conferencing on **30.07.2020** at **10.30 AM**

A copy of this order be also sent to the Computer Branch for uploading on the official website.

(Anil Kumar Sisodia) Special Judge (PC Act), (CBI)-07, Rouse Avenue Courts, New Delhi 28.07.2020.